

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-11-2023 AT 10.30 AM**

**Cont. A (IBC) 20/2023 in CP (IB) No. 377/7/HDB/2018**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

...Financial Creditor

**VS**

Varam Bioenergy Private Limited

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Cont. A(IBC)/20/2023**

Learned Counsel Mr. Manjoj Kumar Mishra for Applicant through video conference. The Applicant shall explain how this IA is maintainable. Adjourned to **04.01.2024**.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**